

# NOTICE

## I

It is hereby notified for the information of the Advocates, Litigants and parties appearing in person that Hon'ble Shri Justice C. V. Bhadang will take up matters on 17.10.2017 (Tuesday) instead of Wednesday, 18.10.2017.

## II

And Hon'ble Shri Justice Prithviraj K. Chavan will take up matters on 25.10.2017 (Wednesday)

Place : Panaji, Goa

Date : 13.10.2017



(Kiran A. Bagi)  
Registrar (Judicial)  
High Court of Bombay at Goa

**HIGH COURT OF BOMBAY AT GOA, PANAJI**

No. HCB/GOA/A-4/2017

Date: 12<sup>th</sup> October, 2017

**NOTICE**

The following is the working arrangement of Honourable Vacation Judge during the ensuing Diwali Vacation 2017 from Monday 16<sup>th</sup> October, 2017 to 27<sup>th</sup> October, 2017 (both days inclusive with prefix holidays, Saturday & Sunday i.e. 14<sup>th</sup> & 15<sup>th</sup> October 2017 and suffix holidays, Saturday & Sunday i.e. 28<sup>th</sup> & 29<sup>th</sup> October 2017).

1. **THE HONOURABLE SHRI JUSTICE C. V. BHADANG**  
*from 14<sup>th</sup> October, 2017 to 21<sup>st</sup> October, 2017* .....Court Hall No. I
2. **THE HONOURABLE SHRI JUSTICE PRITHVIRAJ K. CHAVAN**  
*from 22<sup>nd</sup> October, 2017 to 29<sup>th</sup> October, 2017* .....Court Hall No. I

The urgent Judicial matters will be taken up by the Vacation Judge on 17<sup>th</sup> & 25<sup>th</sup> October, 2017 at 11.00 a.m. in Court Hall No. I.

In all applications for Bail, 48 hours Notice (in case out of Panaji) and 24 hours Notice (in case from Panaji) should be given to the Government Pleader/ Public Prosecutor.

The following Officials are posted for duty as mentioned below :

Sr. No.	14 <sup>th</sup> October, 2017 to 21 <sup>st</sup> October , 2017
1	Smt. Andreza Rodrigues e Pereira, Private Secretary Mob. No. 9822989842
2	Smt. Maria Aura Pereira, Shorthand Writer (Higher Grade) Mob.8551062825
3	Smt. Vilasini Nagvekar, Assistant ( <b>Court Superintendent</b> ) Mob. No. 9765637232
4	Smt. Esha Vaigankar, Assistant Mob. No. 9822686737
5	Smt. Vinita Naik, Stenographer (Grade - I) Mob. No. 9881276256
6	Shri. Shivnath Martins, Chobdar Mob:8805251361
7	Shri. Ishwar Shirvoikar, Peon Mob. 9881775205

**For information of Court Superintendent - Office Staff posted for duty**


- They shall work during Holidays, if required by the Hon'ble Court.

a	Shri. Rajesh Joshi, Librarian - Mob: 9822169040
b	Shri. Rohan Lobo, Section Officer - Mob : 9923160505
c	Shri. Pandurang Parab, Section Officer - Mob: 9923797464

d	Smt. Priti Naik, Assistant - Mob : 9823836530
e	Shri. Utkarsh Karpe, Clerk, Mob: 9637014723
f	Smt. Ashwini Naik, Peon - Mob : 9673877811

Sr. No.	22 <sup>nd</sup> October, 2017 to 29 <sup>th</sup> October, 2017
1	Shri. Santosh Mhamal, Sr. Pvt. Secretary Mob: 9922301596
2	Smt. Andreza Rodrigues e Pereira, Private Secretary Mob. No. 9822989842
3	Smt. Maria Aura Pereira, Shorthand Writer (Higher Grade) - Mob : 8551062825
4	Smt. Utkarsha Gawas, Section Officer ( <b>Court Superintendent</b> ) Mob. No. 9405511442
5	Smt. Vinita Naik, Stenographer (Grade - I) Mob. No. 9881276256
6	Shri. Babaji Shirodkar, Chobdar Mob. No. 9423882354
7	Shri. Domingos Fernandes, Xerox Operator Mob : 9403178072

Contact numbers of vacation Court Superintendents are quoted above for the general information of Litigants and the Lawyers moving the matter before the Vacation Judges. **Nobody should contact Their Lordships directly either personally or on phone and the appointments with Their Lordships to attend Court business should be fixed only through Vacation Court Superintendent.**

  
(S. C. Chandak)  
Registrar (Adm.)

**Note : The staff posted for duties shall ensure that they coordinate within themselves about performing the duties as and when required so that no inconvenience is caused to Court working.**

Copy for necessary action to:

1. Shri. G. M. Redkar, Assistant Registrar
2. Section Officer (Board)
3. Concerned Officers/Officials
4. Notice Board (2 copies)
5. A.G.'s Office